

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/58,59,60/IB/2018
PETITION NUMBER : CP/541/IB/2018
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : MARG LTD & 2 ORS
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	V.M. KARTHIK for Ranvaliyam & Associates	Counsel for Applicant.	V.M. Kartik
2.	VISHAY KUMAR R. Pradeep	Counsel for Respondent	Inf.

ORDER

Counsel representing both parties present. At request of counsel for respondent matter is adjourned for hearing further submissions along with main CP 541/2018. Put up on 03.10.2018.

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[K. ANANTHA PADMANABHA SWAMY]
MEMBER(JUDICIAL)